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Hindustan Petroleum Corporation Ltd.

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1. Visakh	12500
2. Jammu	7000
3. Mysore	12500
4. Hubli	12500
5. Srinagar	7000
6. Chandrapur	12500
7. Aurangabad	12500
8. Calcutta	25000
9. Cuttack	25000
10. Vijaywada	25000
11. Goa	12500
12. Raipur	25000
13. Miraj	12500

Tenders for on-Shore Drilling

- *846. SHRI GURUDAS KAMAT: Will THE MINISTER OF CHEMICALS the Minister of PETROLEUM be pleased to AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI
- (a) whether the oil and Natural Gas Commission have invited quotations for onshore drilling from Indian as well as foreign firms;
- (b) if so, the number of Indian firms who have responded to the tender;
- (c) whether complaints of alleged discrimination against Indian firms have been received by Government; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b). Yes, Sir. The Oil and Natural Gas Commission invited two tenders—one for charter hire of four deep drilling rigs and the second for charter hire of two shallow drilling rigs from Indian entrepreneurs. Quotations were received from 15 Indian firms for the first tender and from 13 Indian firms for the second. In another tender, which was however, invited on a global basis for charter

hire of four deep drilling rigs quotations were received from three Indian parties.

- (c) No, Sir.
- (d) Does not arise.

Captive Power Plant for HFC Unit at Haldia

*847. SHRI SATYAGOPAL MISRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government have taken any decision to set up a 30 MW captive power plant at the Hindustan Fertilizer Corporation Unit at Haldia;
 - (b) if so, the details thereof;
- (c) when the construction work is proposed to be taken up and when it will be completed; and
 - (d) the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) and (b). Yes, Sir. In 1981 Government had approved the setting up of such a plant which was to cost Rs. 29.04 crores,

(c) and (d). The present power requirement of the Ammonia/Urea and NPK plants at Haldia can be met from the gas turbine, steam plant and the State grid. The schedule of construction of the captive power plant will depend upon the technical stabilization of the Ammonia plant which is expected to be determined shortly.

Production in Indian Drugs and Pharmaceuticals Limited Factory at Madras

*848. SHRI K. RAMAMURTHY: Will the Minister of CHEMICALS AND FER-TILIZERS be pleased to state:

(a) whether it is a fact that during April—December 1984, the production in the Indian Drugs and Pharmaceuticals Limited factory at Madras fell by 50 per cent